

52

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|----------------|-----------------|--------------------------------------|
| CP(IB) No.59/BB/2017 | - | For Compliance | Rule-4(3) of IB | Harsha Mutt Vs Lukup Media Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **PRAJWAL K. ARADHYA**
9632516869

**FINANCIAL
CREDITOR
(Petitioner)**

Prajwal Aradhy

2 **LAKSHMI MENON**
9880073412

Respondent

Lakshmi

Counsel for petitioner is present. Counsel for respondent is also present. Shri C.K. Nanda Kumar, Advocate, has filed vakalat for respondent.

Counsel appearing for respondent requested time to file objections.

List it on 30.08.2017 and the matter will be heard on that day and no adjournment will be given.


MEMBER (J)


MEMBER (T)